

HIGH COURT OF ORISSA, CUTTACK



CORRIGENDUM NOTICE

NOTICE NO. XXXIV-03/2016-19(PF-I)- 11644 , Dated: 23 .09.2019

This is for information of all the concerned prospective bidders that the eligibility criteria envisaged in the Annexure-2: Bidder/Bid Details vis-a-vis eligibility criteria of eTender Notice No. XXXIV-03/2016-19(PF-I)-10728, Dated: 11.09.2019 have been revised to the following extent in the interest of fair competitive bidding. The Annexure-2 of the Tender document in question stands revised to the extent enumerated below:

- i. In Clause -5 under Annexure -2: Bidder/Bid Details vis-a-vis eligibility criteria –
 - c. The Service provider must have **THREE YEARS** experiences of providing CAMC/AMC services for maintenance of Servers, Computer Systems, peripherals in any Government Department / Public Sector undertaking (copies of Work orders of past three years and reference of the contact person – name, contact, number must be attached).
 - d. Average Annual Financial Turnover during the last 3 years, ending 31st March of the previous financial year of the bidder should be at least ₹15 lakh.
- ii. In Clause -7 under Annexure -2: Bidder / Bid Details vis-a-vis eligibility criteria – Balance sheet and profit and loss A/c for last three years may be treated as financial years 2015-16, 2016-17, 2017-18 (instead of FY 2016-17, 2017-18, 2018-19).

Prospective bidders are hereby requested to adhere to the revised eligibility criteria in their respective technical bids for eTender Notice No. XXXIV-03/2016-19 (PF-I)-**10728**, Dated: 11.09.2019 published in the eProcurement portal of the State Government (<http://tendersodisha.gov.in>) towards Comprehensive Annual Maintenance Contract (CAMC) of Computers, Servers and Associated peripherals installed in District & Subordinate Courts across the State.

Note: The Hon'ble Court reserves all rights to amend, recall, substitute or add any terms and conditions to the eTender for a transparent and fair bidding process without assigning any reason thereof.


Registrar (Judicial)

High Court of Orissa, Cuttack